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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.

OA-2124/2000

New Delhi this the 13th day of October, 2000.

Hon'ble Sh. S.R. Adige, Vice-Chairman(A)
Hon'ble Dr. A. Vedavalli, Member(J)

1. Prem Pal Singh S/o Sh. Mihi Lal.
2. Brij Bhusan S/o Sh. O.P. Bhatia.
3. Subhash Chand S/o Sh. Bhramdutt.
4. Manmohan Kashyap S/o Sh. Nanak Chand.
5. Silip Kumar S/o Sh. Sardari Lal.
(All are working as Store Khallasi at Northern Railway Station, Shakur Basti).
6. Ram Sumer S/o Sh. Mutter.
7. Sita Ram S/o Sh. Brij Lal.
8. Prem Pal Singh S/o Sh. Siya Ram.
9. Ramesh Kumar S/o Sh. Sant Ram.
10. Shankerpal Singh S/o Sh. Ram Chander.
11. Rakesh Kumar S/o Sh. Manohar Lal.
12. Om Prakash S/o Sh. Bihari Lal
13. Fathe Singh Meena S/o Sh. Budhi Singh
(All are working as Fuel Khallasi at Northern Railway, Shakur Basti, Riy. Station. Applicant No.9 only working at Railway Station, Tugalakabad).
14. Nikka Ram S/o Sh. Babu Ram
working as Store Khallasi at Northern Railway Station, Tugalakabad.
15. Mangat Ram S/o Sh. Giluram,
working as callman at Northern Railway Station, Shakurbasti. Applicants

(through Sh. Yogesh Sharma, Advocate)

Versus

1. Union of India through the General Manager, Northern Railway, Baroda House, New Delhi.
2. The Divl. Railway Manager, Northern Railway, Delhi Division, Near New Delhi Railway Station, New Delhi. Respondents

ORDER(ORAL)

Hon'ble Sh. S.R. Adige, Vice-Chairman(A)

Applicants seek a direction to respondents to declare the results of the selection conducted by

order dated 07.08.97 (Annexure A/1) to the posts of Mechanical Clerk and consider their cases for promotion to the posts of Mechanical Clerk with consequential benefits.

2. In this connection, Shri Sharma invites our attention to the orders of this Bench dated 16.08.2000 in OA-128/97 (Annexure A/5), in Para-10 of which it has been noted that the selections have been completed. The aforesaid O.A. had been filed by certain persons who had challenged the selection, but that O.A. was dismissed as warranting no interference.

3. This O.A. is disposed of at the stage of preliminary hearing with a direction to respondents to declare the aforesaid results of the selections held on 07.08.97 for the posts of Mechanical Clerk, unless there are any legal or other impediments to the same, and thereafter take appropriate action in accordance with law in the background of the results so declared. These directions should be implemented within two months from the date of receipt of a copy of this order.

A Vedavalli

(Dr. A. Vedavalli)
Member(J)

S.R. Adige

(S.R. Adige)
Vice-Chairman(A)